

schemes or regarding the unsatisfactory arrangements; and

(c) if so, the details in this regard and the remedial steps, if any taken in this regard?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c) Information is being collected and will be placed on the Table of the House.

Inadequate Representation to Scheduled Castes/Scheduled Tribes in the Department of Atomic Energy

1729. **SHRI BHEEKHABHAI:** Will the **PRIME MINISTER** be pleased to state:

(a) whether it is a fact that there is inadequate representation of Scheduled Castes and Scheduled Tribes in all categories of services in the Department of Atomic Energy/Public Undertakings under their Administrative control.

(b) if so, the remedial steps taken by the Department of Atomic Energy to fill up the unfilled/carry forward reserved vacancies for Scheduled Castes and Scheduled Tribes so far;

(c) whether the Department of Atomic Energy propose to launch exclusive crash programme to wipe out the reserved vacancies for Scheduled Castes and Scheduled Tribes; and

(d) if so, the details of the programme?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) to (d) The information will be collected and laid on the Table of the House.

Inadequate Representation of SCs/STs in the Department of Electronics

1730. **SHRI BHEEKHABHAI:** Will the **PRIME MINISTER** be pleased to state:

(a) whether it is a fact that there is inadequate representation of Scheduled Castes and Scheduled Tribes in all categories of services in the Department of Electronics;

(b) if so the remedial steps taken to fill up the unfilled/carry forward reserved vacancies for Scheduled Castes and Scheduled Tribes so far in the Department of Electronics;

(c) whether the Department of Electronics proposes to launch exclusively crash programme for SCs/STs to wipe out the reserved vacancies; and

(d) if so, the details of the programme?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No, Sir. In some non-scientific and non-technical categories there is adequate representation of SCs/STs. In the scientific and technical categories, particularly at Group 'A' level, there is some short-fall in representation mainly due to non-availability of adequate number of suitable persons belonging to SC/ST even after applying relaxed standards in their case.

(b) to (d):

(i) In order to fill up the reserved vacancies, the Department follows the procedure laid down by the Government. As regards the short-fall in Group 'A' posts, efforts are made to fill up the reserved vacancies by relaxing the standard.

(ii) so far as the short-fall in the non-gazetted staff (Group 'B' and 'C') is concerned, although the backlog is not significant, still every effort is being made to see that the vacancies reserved for SC/ST candidates are filled by the persons of the respective communities. The Department organised special training classes for SC/ST candidates to enable them to prepare for the various departmental competitive examinations. **Departmental Competitive Exam-**